

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF
TITLE DEVELOPERS LLP (FORMERLY KNOWN AS SABARI DEVELOPERS LLP)

RELEVANT PARTICULARS		
1.	Name of corporate debtor	TITLE DEVELOPERS LLP (FORMERLY KNOWN AS SABARI DEVELOPERS LLP)
2.	Date of incorporation of corporate debtor	22/07/2015
3.	Authority under which corporate debtor is incorporated / registered	Incorporated under the Limited Liability Partnership (LLP) Act, 2008 and Registered with Ministry of Corporate Affairs RoC – Mumbai-1
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	AAE-4277
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office A/6, Sunil Sadan, Central Avenue Road, MDS Marg, Nr Chembur Railway Station, Chembur, Mumbai City Maharashtra, India, 400071
6.	Insolvency commencement date in respect of corporate debtor	Order Pronounced: 21/07/2026
7.	Estimated date of closure of insolvency resolution process	17/01/2027 (subject to any further extension in accordance with Section 12 of the Insolvency and Bankruptcy Code, 2016)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Palak Swapnil Desai IBBI/IPA-001/IP-P01517/2019 -2020/12515
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: Flat No 901, 9 th Floor, Park Vistas, Opp. Lallubhai Park, Near MTNL, Andheri (W), Mumbai-400 058 Email: palakdesai77@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Flat No 901, 9 th Floor, Park Vistas, Opp. Lallubhai Park, Near MTNL, Andheri (W), Mumbai-400 058 Process Email id: cirp.titleddevelopers@gmail.com
11.	Last date for submission of claims	04/08/2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link : https://www.ibbi.gov.in/home/downloads Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **TITLE DEVELOPERS LLP (FORMERLY KNOWN AS SABARI DEVELOPERS LLP)** on 21.7.2026.

The creditors of **TITLE DEVELOPERS LLP (FORMERLY KNOWN AS SABARI DEVELOPERS LLP)** are hereby called upon to submit their claims with proof on or before 04/08/2026 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [*specify class*] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 24/07/2026

Place: Mumbai

Palak Desai
Palak Swapnil Desai
IBBI/IPA-001/IP-P01517/2019 -2020/12515
(Interim Resolution Professional)
In the Matter of Title Developers LLP
(formerly known as Sabari Developers LLP)
AFA No: AA1/12515/02/300627/108989
(valid till 30th June, 2027)



WAAREE RENEWABLE TECHNOLOGIES LIMITED

Execution with Peace & Comfort

CIN: L9300MH1999PLC120470

Reg Office Address: 504, Western Edge-1, OFF Western Express Highway, Borivali(East), Mumbai - 400066

Tele No. : 022 6644 4444, Email ID : info@waareertl.com, website : www.waareertl.com

STATEMENT OF UNAUDITED FINANCIAL RESULTS (CONSOLIDATED & STANDALONE) FOR THE QUARTER ENDED JUNE 30, 2026

(₹ in Lakhs)

Sr. No.	Particulars	CONSOLIDATED				STANDALONE			
		Three Months Ended		Year Ended		Three Months Ended		Year Ended	
		30-06-2026	31-03-2026	30-06-2025	31-03-2026	30-06-2026	31-03-2026	30-06-2025	31-03-2026
		UNAUDITED	AUDITED	UNAUDITED	AUDITED	UNAUDITED	AUDITED	UNAUDITED	AUDITED
1.	Total Income	92,952.52	1,10,844.31	60,801.54	3,35,184.78	81,824.82	1,10,999.21	60,802.98	3,35,549.46
2.	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	16,339.08	20,808.60	11,657.44	63,961.02	15,674.26	20,968.57	11,672.25	64,350.21
3.	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items)	16,339.08	20,808.60	11,657.44	63,961.02	15,674.26	20,968.57	11,672.25	64,350.21
4.	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items)	11,897.62	15,570.74	8,638.94	47,863.59	11,448.69	15,731.26	8,654.29	48,254.93
5.	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	11,898.12	15,595.52	8,638.94	47,819.30	11,448.69	15,756.04	8,654.29	48,210.64
6.	Equity Share Capital	2,086.92	2,086.92	2,084.93	2,086.92	2,086.92	2,086.92	2,084.93	2,086.92
7.	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year				91,295.60				91,861.22
8.	Earnings Per Share (of Rs. 2/- each) (for continuing and discontinued operations) -								
1.	Basic (In INR)	11.11	14.96	8.29	45.91	10.97	15.11	8.30	46.28
2.	Diluted (In INR)	11.09	14.94	8.27	45.86	10.95	15.05	8.28	46.19

Note:

1) The above Financial Results for quarter ended June 30, 2026 were reviewed by the Audit Committee and then approved by the Board of Directors at their respective meetings held on July 22, 2026.

2) The above is an extract of the detailed format of Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015. The full format of the above Financial Results are available on the websites of the Stock Exchange(s) i.e. www. bseindia.com and www.nseindia.com and of the Company at www.waareertl.com. The same can be accessed by scanning QR code provided below



For and on behalf of the Board of Directors

Waaree Renewable Technologies Limited

Sd/-

Hitesh Mehta

Whole Time Director

DIN: 00207506

Place : Mumbai

Date : July 22, 2026

केनरा बैंक Canara Bank

भारत केनरा बैंक

A Great. of India Understanding

CANARA BANK : Ambernath West (2710) Branch

Address : Sai Krupa Apartment, Phadke Road,Near Fatima High School, Ambernath (West), Dist. Thane - 421 505.

Email : cb2710@canarabank.com

LOCKER BREAK OPEN NOTICE

A Public notice is hereby given to all the persons concerned and public in general that the person/s named under this notice have availed the facility of safe deposit lockers at the below mentioned branches of Canara Bank (including branches of e-Syndicate Bank). The respective branches have already addressed individual letters/Notices by registered post with acknowledgement due (AD) to locker hirers/ LOA at the latest available address as per our Bank records with a request to remit the arrears of Locker rent. Despite of these notices, the locker hirers/LOA have not contacted the Branch and have not remitted the locker rent arrears..

Below named Locker Hirers and their legal heirs are requested to consider this as the FINAL NOTICE and contact the Branch concerned with necessary documents and remit the locker rent arrears within 30 days from the date of publication of this notice falling which the Bank will break open the lockers without any further notice or intimation, at the cost and sole risk of the hirers or their legal representatives/heirs.

Sl. no.	Branch name/contact no	Locker Number	Locker Rent Arrears	Locker hirer name & Address
1.	AMBERNATH WEST MOBILE NO. 7798056409	177	13,886.00	GAYATRI DEEPAK SHELKE RINO 2009, WOOLEN CHAWL NEAR BHARATIYA SEVA MILL AMBERNATH WEST-421501.

Date : 24.07.2026
Place: Ambernath

Sd/-
Authorised Officer,
Canara Bank

DELTA CORP LIMITED

Registered. Office:- Delta House, Plot No. 12, Hornby Vellard Estate, Dr. Annie Besant Road, Next to Copper Chimney, Worli, Mumbai - 400018
CIN No: L65493MH1990PLC436790 Tel No. 91-22-69874700
Email ID : secretarial@deltain.com Website : www.deltacorp.in

4th NOTICE TO SHAREHOLDERS
SPECIAL WINDOW FOR TRANSFER AND DEMATERIALIZATION OF PHYSICAL SECURITIES

Securities Exchange Board of India ("SEBI") vide its circular SEBI/HO/38/13/11(2) 2026-MIRSD-POD/I/3750/2026 dated January 30, 2026, has opened a Special Window for transfer and dematerialisation ("demat") of physical securities which were sold/purchased prior to April 01, 2019. This special window shall be open for a period of one year from February 05, 2026 to February 04, 2027.

Investors holding physical securities can avail the opportunity granted to them after complying with requirements/conditions as specified in aforesaid circular. Aforesaid circular is available on SEBI website i.e. https://www.sebi.gov.in/legal/circulars/jan-2026/ease-of-doing-investment-special-window-for-transfer-and-dematerialisation-of-physical-securities_99411.html

For any queries on the above matter, Shareholders are requested to contact the Company's Registrar and Share Transfer Agent ("RTA"), as mentioned below:
Purva Sharegistry (India) Private Limited,
Unit No. 9, Ground Floor, Shiv Shakti Industrial Estate,
J. R. Boricha Marg, Lower Parel (E), Mumbai-400 011
Telephone: 022 4961 4132
Email id: support@purvashare.com

For Delta Corp Limited
Sd/-
Dilip Vaidya
Company Secretary & Vice President - Secretarial
FCS NO.7750

Place: Mumbai
Date: 24th July, 2026

Bandhan Bank

Regional Office : Netaji Marg, Nr. Mithakhali Six Roads, Ellisbridge, Ahmedbad-6. Phone: +91-26421671-75

DEMAND NOTICE TO BORROWERS

The under mentioned account turned into NPA and demand notice issued by Bandhan Bank Ltd. to the following Borrowers under Sec.13(2) of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act (The Act), 2002 was returned unserved. Hence, this notice is issued to you all and public at large through publication.

Name of borrower(s), guarantors & Loan Account Nos.	Description of the mortgaged property (Secured asset)	Date of Demand Notice/Date of NPA	Amount O/s as on date of demand notice	Date of pasting of Notice
Jyoti Jaiswal, Ganesh Shivnath Jaiswal 20004010011879	All that piece or parcel of area- 585 Sq Ft Built Up Area, Flat No. 211, On The 2nd Floor, Building No.8, In The Building Known As ""Roopchand Galaxy"", At Survey Number 330/16, Village- Kalher, Tal- Bhiwandi, Dist- Thane- 421302. On Or Towards North : Residence, On Or Towards East : Residence, On Or Towards West : Residence, On Or Towards South : Residence.	22 May 2026 / 06 May 2026	Rs.10,39,743.27/- (as on 11 May 2026)	13 July 2026
Baban Chotelal Yadav, Kusum Baban Yadav 20004010012627	All that piece or parcel of area- 432 Sq Ft Built Up Area, Flat No. 204, On The 2nd Floor, In The Building Known As ""Sadguru Krupa Apartment"" , Pardi No. 3/3, Village Kalher, Tal- Bhiwandi, Dist- Thane-421302. On Or Towards North : Building, On Or Towards East : Open Space, On Or Towards West : Road, On Or Towards South : Building	22 May 2026 / 06 May 2026	Rs.7,70,956.06/- (as on 11 May 2026)	13 July 2026

Demand made against you through this notice to repay to the Bank, dues with further interest, costs and charges within 60 days from the date hereof, failing which the Bank will further proceed to take steps u/s.13(4) of the SARFAESI Act. The borrowers/mortgagor's attention is invited to the provisions of sub-section (8) of Section 13 of the Act, in respect of time available, to redeem the secured assets.

Place : Maharashtra, Date : 24 July 2026

Authorised Officer, Bandhan Bank Limited

FORM A - PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF

TITLE DEVELOPERS LLP (FORMERLY KNOWN AS SABARI DEVELOPERS LLP)

Relevant Particulars	
1 Name of corporate debtor	TITLE DEVELOPERS LLP (FORMERLY KNOWN AS SABARI DEVELOPERS LLP)
2 Date of incorporation of corporate debtor	22/07/2015
3 Authority under which corporate debtor is incorporated / registered	Incorporated under the Limited Liability Partnership (LLP) Act, 2008 and Registered with Ministry of Corporate Affairs RoC -Mumbai-1
4 Corporate Identity No. / Limited Liability Identification No. of corporate debtor	AAE-4277
5 Address of the registered office and principal office (if any) of corporate debtor	Registered Office: A/8, Sunil Sadan, Central Avenue Road, MDS Marg, Near Chembur Railway Station, Chembur, Mumbai City Maharashtra, India, 400071.
6 Insolvency commencement date in respect of corporate debtor	Order Pronounced: 21/07/2026
7 Estimated date of closure of insolvency resolution process	17/01/2027 (subject to any further extension in accordance with Section 12 of the Insolvency and Bankruptcy Code, 2016)
8 Name and registration number of the insolvency professional acting as interim resolution professional	Palak Swapnil Desai (BB/PA-001/IP-P01517/2019-2020/12515)
9 Address and e-mail of the interim resolution professional, as registered with the Board	Address: Flat No 901, 9th Floor, Park Vistas, Opp. Lalubhai Park, Near MTNL, Andheri (W), Mumbai-400 058. Email: palakdesai77@gmail.com
10 Address and e-mail to be used for correspondence with the interim resolution professional	Flat No 901, 9th Floor, Park Vistas, Opp. Lalubhai Park, Near MTNL, Andheri (W), Mumbai-400 058. Process Email id: corp.titledvelopers@gmail.com
11 Last date for submission of claims	04/08/2026
12 Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13 Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14 (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://www.bbpi.gov.in/home/ Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the TITLE DEVELOPERS LLP (FORMERLY KNOWN AS SABARI DEVELOPERS LLP) on 21.07.2026. The creditors of TITLE DEVELOPERS LLP (FORMERLY KNOWN AS SABARI DEVELOPERS LLP) are hereby called upon to submit their claims with proof on or before 04/08/2026 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class (specify class) in Form CA. Submission of false or misleading proofs of claim shall attract penalties. Palak Swapnil Desai - BB/PA-001/IP-P01517/2019-2020/12515 (Interim Resolution Professional)

In the Matter of Title Developers LLP (formerly known as Sabari Developers LLP)
AFANo: AA11/12515/02/300627/108989 (valid till 30th June, 2027)
Date: 24/07/2026, Place: Mumbai.

50 GNFC

Gujarat Narmada Valley Fertilizers and Chemicals Limited

(An ISO 9001, ISO 14001, ISO 45001 & ISO 50001 Certified Company)

Regd. Office: P.O.Narmadanagar - 392015, Dist.: Bharuch (Gujarat), India
CIN: L24110GJ1976PLC002903, Website: www.gnfc.in

OPEN TENDER NOTICE FOR PROCUREMENT OF HDPE BAGS TO FILL TECHNICAL GRADE UREA THRO' GNFC E-TENDER PORTAL FOR GNFC BHARUCH PLANT

GNFC intends to award Rate Contract for supply of HDPE Bags to fill Technical Grade Urea produced at GNFC Bharuch plant.

For detailed specifications, EMD requirement and other criteria, please visit web notice placed on our website www.gnfc.in (in Tenders->Tender Notice->Materials Management Department) as well as <https://tender.nprocure.com/>.

Last date and time for response: 27.07.2026 @ 15:00 Hrs. IST.

LIC HOUSING FINANCE LIMITED						
4 th Floor, Jeevan Prakash Building, PM Road, Fort, Mumbai - 400 001						
DEMAND NOTICE						
Under Section13(2) of Securitization And Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002) (SARFAESI Act, 2002)						
Notice is given to you the below-mentioned Notices at Sr. No. 1 & 2 that the envelopes containing the notice issued by the Authorized Officer of LIC Housing Finance Ltd. ('LICHL') u/s 13(2) of the SARFAESI Act by Regd. Post A/D, have been returned undelivered by the Postal authorities for reasons mentioned thereon.						
Notice is therefore hereby served to you Notices vide Rule 3 of the Security Interest (Enforcement) Rules, 2002 that you had availed housing loans mentioned against your names below end on account of defaults committed by you in payment of the EMIs (composing of principal and interest). 'Accounts have been classified as 'Non performing Assets' in accordance with the guidelines issued by Reserve Bank of India as such you Notices are hereby called upon to pay the entire outstanding amount mentioned in column 6 against you Notices's name together with further interest till payment within 60 days from the publication of this notice, failing which LICHL shall take possessions of the secured (mortgaged) assets under the provisions of the SARFAESI Act with right to transfer by way of sale, lease and to appoint any person to manage the said assets without prejudice to any other remedy available to LICHL. The amounts realized from exercising the powers as above will firstly be applied to wards all costs, charges and expenses which are incurred and expenses incidental thereto and secondly applied towards discharge of dues as mentioned against you Notices names below with contractual interest till the date of actual realization and residue if any shall be paid to you after the entire dues of LICHL are recovered in full, if the dues are not fully recovered with the proceeds in the course of exercise of the said powers against the secured assets, we reserve our right to proceed against you before DRT/Courts for recovery of balance amount of dues along with all other incidental expenses. The undersigned is the duly authorized officer to issue this notice and exercise powers u/s 13 as aforesaid. This public notice is to be treated as notice u/s 13(2) of the SARFAESI Act, 2002.						
Sr. No.	Loan Account No.	Name of Borrowers	Description of secured Asset.	Demand Notice Issue Date	Loan Availed (disbursed)	O/s Amt. as on Demand Notice Date,i.e total o/s amt.
1	610300002546	MR/MRS. HIROJ DIGAMBAR KAPOTE	Flat No. 402, 4th Floor, C-Wing, Jai Mata Di CHSL, Opposite Saraswat Bank, Station Road, Kalwa (West), District Thane, Maharashtra-400 605	13-07-2026	Rs.25,50,000.00/-	Rs.19,17,906.27/-
2	610300005393	MR/MRS. AJAY M. SHARMA MR/MRS.MONA AJAY SHARMA	Flat No. 710, 7th Floor, Sunrise Residency, Kanchangaon, Thakurli (East), Dombivali, District Thane, Maharashtra-400 607	13-07-2026	Rs.15,32,000.00/-	Rs.14,87,759.68/-
3	610300005564	MR/MRS. NIKHIL SHASHIKANT KHARAT MR/MRS. SHASHIKANT SHIVRAM KHARAT	Flat No. 601, 6th Floor, Building No.3, Daisy Gardens, Wadhwa Complex, Ambernath (East), Dist. Thane, Maharashtra-421 503	13-07-2026	Rs.31,67,218.00/-	Rs.31,64,693.29/-
4	610500008621	MR/MRS. SUDAM KHANDOO KARDAK	Flat No. 001, Ground Floor, Nav Krupali CHSL, Manda, Titwala (West), District Thane, Maharashtra-421 601.	13-07-2026	Rs.15,40,000.00/-	Rs.12,69,201.52/-
5	610500010900	MR/MRS. SUJIT B. SINGH MR/MRS. RIJU SUJIT SINGH	Flat No. 604, 6th Floor, Mangeshi City-III, Survey No. 9/2, A, B, C, Kolivali, Kalyan (West), District Thane, Maharashtra-421 301	13-07-2026	Rs.48,68,000.00/-	Rs.32,50,136.22/-
6	610500011437 610500013406	MR/MRS. DHIRESH PANDURANG HARAD	Flat No. 203, 2nd Floor, Meher B-1 CHSL, S. No. 57/59, Near St. Lawrence International School, Shree Complex, Umbarde Road, Meher Nagar, Wadeghar, Kalyan (West), District Thane, Maharashtra-421 -301	13-07-2026	Rs.21,00,000.00/- Rs.9,66,000.00/-	Rs.18,58,577.98/- Rs.8,82,101.53/-
7	610600004837	MR/MRS. NILESH BADRIPRASAD VAISHNAV MR/MRS. PRIYANKA NILESH VAISHNAV	Flat No. 204, 2nd Floor, Tulsi Residency, Plot No. W-93, W-94, Sector 19-20, CBD Belapur, Navi Mumbai, Maharashtra-400 614	13-07-2026	Rs.33,00,000.00/-	Rs.33,39,210.11/-
8	610900008029 610900008050	MR/MRS. SACHIN E. PATHARE MR/MRS. SANJAY E. PATHARE	Flat No. 504, 5th Floor, A-Wing, Comfort Apartment, Ville La CHSL, Ambadi Road, Village Gokhivare, Vasai (East), Taluka Vasai, District Palghar, Maharashtra-401 208	13-07-2026	Rs.11,45,000.00/- Rs.11,00,000.00/-	Rs.10,80,769.86/- Rs.9,71,839.10/-
9	610900010237	MR/MRS. NISHI ROHIT SAWADEKAR MR/MRS. ROHIT BABURAO SAWADEKAR	Flat No. 101, 1st Floor, Building 2a, A-Wing, Eden Castle, Platinum Heritage Complex, Survey No. 136/1, 137/6, G.B. Road, Village Kolshet, Thane (West), District Thane, Maharashtra-400 607	13-07-2026	Rs.47,65,291.00/-	Rs.45,17,374.13/-
10	611000006553	MR/MRS. PRIYA MARIA SINGH	E-1/38/C10, Ekta Apartment Owner Asso., Sector No. 10, Nerul, Navi Mumbai, District Thane, Maharashtra-400 706	13-07-2026	Rs.52,00,000.00/-	Rs.53,04,874.69/-
11	611100003009	MR/MRS. MOHAMMAD AREEB MR/MRS. SHAHEEN PARVEEN	Flat No. B-403, Building No.4, Orange Heights Phase II, Nilemore, Nallasopara (West), District Palghar, Maharashtra-401 203	13-07-2026	Rs.15,92,459.00/-	Rs.12,23,241.13/-
12	611100004049	MR/MRS. ARPITA MAHESH SAWANT MR/MRS. MAHESH DINKAR SAWANT	Flat No. 403, 9th Floor, Labh Heights, Building No.7, HDIL Layout, Sector 2, Virar (West), District Palghar, Maharashtra-401 303	13-07-2026	Rs.27,51,495.00/-	Rs.24,64,149.57/-
13	611900002342 611900003764	MR/MRS. VASUDEV RAMBAHADUR YADAV MR/MRS. KALAVATHI VASUDEV YADAV	Flat No. C/503, 5th Floor, Building No. 3, Sai Deep Tower CHS, Vinay Complex, S. No. 255, 261, Village Nilemore, Nallasopara (West), District Palghar, Maharashtra-401 209.	13-07-2026	Rs.23,75,000.00/- Rs.9,00,000.00/-	Rs.17,80,887.49/- Rs.8,34,586.40/-
14	612100003515	MR/MRS. SANTOSH RUKMAYA SHETTY MR/MRS. SUGANDHI SANTOSH SHETTY	Flat No. A-807, 8th Floor, A- Wing, Mangeshi Jupiter, Survey No. 19, Hissa No. 6.7A, Village Vadavali, Taluka Kalyan, District Thane, Maharashtra-421 302,	13-07-2026	Rs.20,84,965.00/-	Rs.20,86,698.08/-
15	612300002123	MR/MRS. ROHIT SURESH DAS MR/MRS. PARVATI SURESH DAS	Flat No. 403, Manas Residency, Near Jainam Residency, Near D Mart, S. No. 057, Hissa No.2, Pale Gaon, Ambernath (East), District Thane, Maharashtra-421 501	13-07-2026	Rs.19,60,000.00/-	Rs.18,96,810.88/-
16	6001030000936	MR/MRS. YOGESH CHANDRAKANT KAMBLE MR/MRS. PRIYANKA YOGESH KAMBLE	Flat No. 312, 3rd Floor, Aditya Complex, Building No. A, Plot No. 21, Sector 7, Kamothe, Navi Mumbai, Maharashtra-410 210,	13-07-2026	Rs.42,75,000.00/-	Rs.43,14,926.00/-
17	6001030001243	MR/MRS. KHOZEMA HAIDER ALI TONKWALA MR/MRS. TASNEEM KHOZEMA TONKWALA	Flat No. B 301, 3rd Floor, Chandresh CHSL, CTS No. 1518/c, Opposite Tilak Complex, Devki Nagar, Borivali (West), Mumbai, Maharashtra-400 103.	13-07-2026	Rs.90,00,000.00/-	Rs.86,25,051.93/-
18	6001050000299	MR/MRS. AKSHAY VIJAY MAJALKAR MR/MRS. URVASHI AKSHAY MAJALAKAR	Flat No. 1506, 15th Floor, G-Wing, Georgia, Swami Narayan City Phase 1, S.No. 60, 61, 363, Hissa No. 7, 8, 17-19, 21, 51-58, Near Reti Bunder Road, Mathogaon, Dombivali (West), District Thane, Maharashtra-421 202.	13-07-2026	Rs.13,22,000.00/-	Rs.13,19,280.37/-
19	6001110001152	MR/MRS. VINAY VIAJAYAN NAIR	Flat No. B 1402, 14th Floor, Building No. 1, Sunshine Sapphire, Madhuban Township, S. No. 63, Gokhivare, Vasai (East), Dist, Palghar, Maharashtra-401 208	13-07-2026	Rs.31,00,000.00/-	Rs.31,15,666.74/-
20	610900013444	MR/MRS. SAROJ SINGH RAJPUT	Flat No. 705, 7th Floor, Building No. A, Kiyaan Residency, Shri Shakti Destiny, Survey No. 235/B, 236/1, Village Dawale, Diva (East), District Thane, Maharashtra-400 612.	13-07-2026	Rs.34,84,570.00/-	Rs.35,09,017.93/-
21	611100006930 6001110001922	MR/MRS. ARVIND B. BARIA MR/MRS.JAYA ARVIND BARIA	Flat No. C/301, 3rd Floor, Building No.2, Vinay Kutir, S. No. 423, H. No. A2, Tirupati Nagar Phase-2, Bolinj, Virar (West), District Palghar, Maharashtra-401 303.	16-07-2026	Rs.9,70,000.00/- Rs.6,00,000.00/-	Rs.9,54,484.42/- Rs.5,82,332.23/-
22	6001030003179	MR/MRS. SUMIT TAMBE MR/MRS. SHWETA VIJAY JADHAV	Flat No. A-902, 9th Floor, Haware Amara, Building No. 49, CTS No. 356 (Part), Kannanwar Nagar 1, Vikhroli (East), Mumbai, Maharashtra-400 083	16-07-2026	Rs.31,50,000.00/-	Rs.32,41,936.71/-
23	6001190001262	MR/MRS. RAKESH DEVENDRAKUMAR THAKAR MR/MRS. SAPNA RAKESH THAKAR	Flat No. 304, 3rd Floor, B- Building, Moroccan CHSL, Royal Palms Estate, Near Film City. Aarey Colony, S. No. 169 (part), Cts No. 1627/A, Village Marol Maroshi, Goregaon (East), Mumbai, Maharashtra-400 065	17-06-2026	Rs.1,28,00,000.00/-	Rs.1,29,16,017.57/-
24	6001230000415 612300003249	MR/MRS. UMESH RAMDAS PAWAR MR/MRS. RASHIKA JAGTAP	Flat No. 502, 5th Floor, C-Wing, Beverly, Casa Rio Gold, Near Khidkaleshwar Mandir, Survey No. 123/1, Vibhag No. 41/108, Kalyan Shil Road, Dombivali (East), District Thane, Maharashtra-421 201	17-06-2026	Rs.8,75,000.00/- Rs.33,14,000.00/-	Rs.7,66,925.68/- Rs.29,03,328.89/-
25	612300003250 612300004211	MR/MRS. UMESH RAMDAS PAWAR	Flat No. 304, 3rd Floor, C-Wing, Mahataxmi Darshan CHSL, Opposite Balaji Angan, Old Survey No. 242/1/1, 143/3, New Survey No. 26, 28, Hissa No. 1/1, 3-A, 90 Feet Road, Thakurli, Village Chole, Dombivali (East), Taluka Kalyan, District Thane, Maharashtra-421 201	17-06-2026	Rs.26,61,000.00/- Rs.8,00,000.00/-	Rs.24,48,145.94/- Rs.7,09,377.91/-
26	612300001373	MR/MRS. ARUNA DEEPAK KADAV	Flat No. 103, 1st Floor, B-Wing, Jai Ambar Darshan CHSL, Plot No. 4, 5, 6, Survey No. 83, Hissa No. 1 C, Mouje Shirgaon, Badlapur (East), District Thane, Maharashtra-421 301	17-06-2026	Rs.26,85,000.00/-	Rs.25,95,541.84/-
27	612100002137	MR/MRS. AVDESHKUMAR RAMRAJ SINGH	Flat No. 003, Ground Floor, C-Wing, Vedant, Survey No. 285/0, Mouja Nere, Taluka Panvel, District Raigad, Maharashtra-410 206	17-06-2026	Rs.12,00,000.00/-	Rs.11,74,763.79/-
28	610500010638	MR/MRS. SAGAR RAVINDRA NIGADE MR/MRS. SWATI ANAND KADAM	Flat No. 403, 4th Floor, A-Wing, Metro Aangan Phase-1, Near Ruta World, Barrage Road, Badlapur (West), District Thane, Maharashtra-421 503	17-06-2026	Rs.20,99,500.00/-	Rs.16,05,301.07/-
29	610400004392 610400004393	MR/MRS. SUNIL PRABHUDAYAL PANDI MR/MRS. VIDYA PANDIT	Flat No. 405, 4th Floor, C-Wing, Gaurav Woods Phase-2, New Survey No. 109 (Part), Mira Road (East), Village Navghar, Taluka and District Thane, Maharashtra-401 105	17-06-2026	Rs.46,00,000.00/- Rs.9,00,000.00/-	Rs.46,57,584.37/- Rs.6,39,428.46/-
30	610300003796	MR/MRS. ANKITA ASHOK MULIK MR/MRS. ATHARVA ASHOK MULIK	Flat No. 102, 1st Floor, C-3, A-Wing, Building No.4, Golden Eye Project, Survey No. 394, 395, Mouja Shirgaon, Taluka and District Palghar, Maharashtra-401 405,	20-07-2026	Rs.15,45,000.00/-	Rs.12,51,928.06/-

Date : 24/07/2026
Place : Mumbai

Authorised Officer
LIC HOUSING FINANCE LIMITED

